NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/158/2016

NAME OF THE PETITIONER(S)

: Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S)

: M/s Fruzyme Biotech India Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B Pragadeesh.
For L. MOORTHY.

Coursel fortetitioner.

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner prayed time for submitting arguments. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents. Time extended at request. Put up on 26.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc